



TELECOM REGULATORY AUTHORITY OF INDIA

Mahanagar Doorsanchar Bhawan, J.L. Nehru Marg,
(Old Minto Road) Next to Zakir Hussain College,
New Delhi-110002.



सत्यमेव जयते

No. 1-20/2012-A&P

Dated: 17th August, 2012

To

All Ministries/Department of Government of India
Public Sector Undertakings, Statutory & Autonomous Bodies

Sub:- Filling up of various posts of Joint Advisor or Deputy Advisor on deputation on foreign service terms in TRAI (Headquarter).

Sir,

Telecom Regulatory Authority of India (TRAI), New Delhi is a statutory body set up under an Act of Parliament viz. TRAI Act, 1997. TRAI has been established to regulate the Telecommunications Services and to protect the interest of service providers and consumers of the telecom sector, to promote and ensure orderly growth of the telecom sector and for matters connected therewith or incidental thereto. The functions relating to regulation of Broadcasting and Cable Services Sectors have also been entrusted to TRAI from 2004.

2. The organization proposes to fill up various posts of Joint Advisor or Deputy Advisor on deputation on foreign service terms in **its headquarter at New Delhi**, initially for a period of two years. The details of posts, qualification and experience etc, are in the enclosed **annexure**.

3. The posts have been exempted from the rule of immediate absorption up to 23.1.2016 by Department of Pension & Pensioners Welfare for appointment on deputation.

4. All the Ministries/Departments, Public Sector Undertakings and Statutory and Autonomous Bodies are requested to forward applications in the enclosed proforma (can also be downloaded from TRAI website www.trai.gov.in) along with attested copies of ACRs for the last five years and vigilance/disciplinary clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately, in the event of their selection. The application should be sent in an envelope super-scribing the post applied for so as to reach the **Technical Officer (A&P), Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, Jawaharlal Nehru Marg, (Old Minto Road), next to Zakir Hussain College, New Delhi-110002 on or before 17th September, 2012.**

Yours faithfully,

(M.D. Pathak)

Technical Officer (A&P)

Tel: 011-23232674/Fax: 23233017

Internal circulation for information:

1. O/o. the Chairperson, TRAI
2. PS to Member (I), TRAI
3. Sr. PPS to Member (II), TRAI
4. Sr. PPS to Secretary, TRAI
5. All Principal Advisors and Advisors
6. SRO (IT). He is requested to post the circular on the TRAI website.

Name of Post	Area & No. of vacancies @	Scale of Pay	Eligibility criteria (+)	Qualification (*)	Experience
Joint Advisor	Economic-02	Rs.37400-67000 + grade pay Rs. 8700/- plus allowances such as DA, HRA, etc as per Govt. Rules.	Officers of Central Govt., Public Sector and Statutory Autonomous Bodies For Joint Advisor	Essential: Master's Degree in Economics. Desirable: -MBA (Finance) -Master's Degree in Statistics -Master's Degree in Commerce, -CA -ICWA	Should have work experience in handling matters pertaining to economic policy formulation, economic analysis, economic administration or tariff/price administration. Should have work experience in one of the economic Ministries e.g. Ministry of Finance, Ministry of Commerce and Industry, Ministry of Public Enterprises and Heavy Industry, or other infrastructural Ministries such as Ministry of Railways, Ministry of Power, Ministry of Coal etc.
OR			(i) holding equivalent post on regular basis or (ii) officers in Junior Administrative Grade with four years of regular service in that grade or (iii) Group A officers having twelve years of regular service in Group A of which at least four years of regular service shall be in the Junior Administrative Grade.	Essential: Degree in Law. Desirable: Master's Degree in Law.	Should be familiar with and adept at working simple economic and financial modeling and the use of computers for qualitative economic analysis.
Deputy Advisor	Legal-02	Rs.15600-39100 + grade pay Rs.7600/- plus allowances such as DA, HRA, etc as per Govt. Rules.	For Deputy Advisor	Essential: Degree in Law. Desirable: Master's Degree in Law.	Should have work experience in analyzing and dealing with cases and litigation in the High Court and Supreme Court or in similar Appellate Tribunals. Should have work experience in examining policy issues from a legal perspective, and the drafting of statutory regulations, directions and rules.
	Admn. & Coordination Coordination-01 Public Relations-01 Consumer Affairs-01 Broadcasting & Cable-01		(i) holding equivalent post on regular basis or (ii) Officers in Senior Time Scale with four years of regular service in that grade.	Essential: Degree in Humanities/ Economics / Commerce/ Law/Science	Should be thoroughly familiar with court procedures and tendering of legal advice. Should have work experience in general administration, office management, grievance redressal and public dealing. Should also have work experience in coordination across Departments/Ministries.

(*) The qualification would be from a recognized University/educational institute.

(+) Age not to exceed 56 years on the date of closure of application.

@ The vacancies are liable to change without notice.